

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF M/S OUR CO.
INFRASTRUCTURE DEVELOPERS PRIVATE LIMITED**

RELEVANT PARTICULARS

1.	Name of corporate debtor	M/S OUR CO. INFRASTRUCTURE DEVELOPERS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	13.09.2007
3.	Authority under which corporate debtor is incorporated / registered	ROC Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45400DL2007PTC168129
5.	Address of the registered office and principal office (if any) of corporate debtor	EWS/DDA Block-A, Flat No.-708, DLF Capital Greens Shivaji Marg, Moti Nagar, Karampura, New Delhi - 110015
6.	Insolvency commencement date in respect of corporate debtor	17.02.2025 (Order Uploaded on 28.02.2025)
7.	Estimated date of closure of insolvency resolution process	16.08.2025
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Abhimanyu Mittal IBBI Regn. No.: IBBI/IPA-001/IP-P01870/2019-2020/12893
9.	Address and e-mail of the interim resolution professional, as registered with the Board	29FF, The White House, Sector - 57, Gurgaon, Haryana, 122003 ca.mittalabhi@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 109, Surya Kiran Building, 19, KG Marg, Connaught Place, New Delhi, Delhi, 110001 cirp.ourcoinfra@gmail.com
11.	Last date for submission of claims	16.03.2025

Notice is hereby given that the **National Company Law Tribunal** has ordered the commencement of a Corporate Insolvency Resolution Process of the M/s Our Co. Infrastructure Developers Private Limited on **17th January, 2025. (Order uploaded on the Hon'ble NCLT website on 28.02.2025)**

The creditors of M/s Our Co. Infrastructure Developers Private Limited., are hereby called upon to submit their claims with proof on or before 16.03.2025 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

-Sd-

Abhimanyu Mittal

Interim Resolution Professional,

OUR CO. INFRASTRUCTURE DEVELOPERS PRIVATE LIMITED

IP Registration Number: IBBI/IPA-001/IP-P01870/2019-2020/12893

(Authorization for Assignment valid till: 31/12/2025)

Regd. Add.: - 29FF, The White House, Sector - 57, Gurgaon, Haryana, 122003;

Regd. email Id: ca.mittalabhi@gmail.com

Date: 02.03.2025

Place: New Delhi

Correspondence Address: 109 (First Floor), Surya Kiran Building, 19, Kasturba Gandhi Marg, New Delhi-110001, Email: cirp.ourcoinfra@gmail.com

PUBLIC NOTICE FOR CHANGE OF MANAGEMENT OF M/S AARAMBH SECURITIES LIMITED

This is to inform you that M/S AARAMBH SECURITIES LIMITED ("Company") having registration number U67120DL1999PL0073367 is a Non-Banking Financial Company and has a valid Certificate of Registration vide B-14/01672 dated 28th August 2020 issued by the Reserve Bank of India under Section 45 IA of the Reserve Bank of India Act, 1934 for carrying on business of NBFI.

In terms of compliance of provision contained in para 42.3 of Reserve Bank of India (Non-Banking Financial Company Scale Based Regulation) Directions, 2023 dated October 19, 2023. The Company applied to the Reserve Bank of India, Department of Supervision (NBFC) seeking prior approval for a change in the management of the Company. Upon review, the Reserve Bank of India granted its approval, vide **MD Ref. No. S103/NBFC-BL/24.03.031/2024-25** dated 16th January, 2025 for the proposed change in management.

Accordingly, after expiry of 30 days from the date of publication of this notice the change of management of the Company, Mr. Abhishek Dwaroo and Mr. Ravneet Singh shall be appointed as new Directors of the Company and Mr. Shanti Swarnkar Goyal and Mrs. Gayatri Devi Goyal shall be resigned from the board of the Company.

Any person including creditor having any objection to this change in management of the Company may write to the Company at its registered office at **M/S AARAMBH SECURITIES LIMITED, 1-E-3, Jhande Wank, Link Road, Swami Ram Tirah Nagar, Central Delhi, New Delhi-110055**, India. Objections may also be sent to the General Manager of the Department of Supervision (NBFC), Reserve Bank of India, 6, Sansad Marg, New Delhi-110001.

This notice is being given in terms of compliance with Paragraph 42.3 of the Reserve Bank of India (Non-Banking Financial Company - Scale Based Regulation) Directions, 2023.

Date : 01.03.2025
Place : Delhi
Issued by
M/S AARAMBH SECURITIES LIMITED

HINDUJA HOUSING FINANCE LIMITED
Corporate Office: No. 167-169, 2nd Floor, Anna Salai, Saidapet, Chennai-600015.
First: auction@hindujahousingfinance.com
Branch Office: F8, Emal Tower, Mahalakshmi Metro Tower, Sector 4, Vaisali, Ghaziabad, 201019

RRM - GAURIT KAUSHIK - Mob. No. 9587808333 **ALM - ARUN MOHAN SHARMA - Mob. No. 8800989999**
CLM - AMIT RAJHOTRE - Mob. No. 9999243449 **CRM - AKASH - Mob. No. 9990623685**

NOTICE UNDER SECTION 13(2) OF THE SECURITIZATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT, 2002 (SARFAESI ACT)

In respect of loans availed by below mentioned borrowers / guarantors through HINDUJA HOUSING FINANCE LIMITED which have become NPA with below mentioned balance outstanding on dates mentioned below. We have already issued detailed Demand Notice dated as mentioned below under Sec. 13(2) of Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 by Registered Post / Speed Post / Courier with acknowledgement due to you which has been returned undelivered / acknowledgment not received. We have indicated our intension of taking possession of securities owned on one of you as per Sec. 13(4) of the Act in case of you failure to pay the amount mentioned below within 60 days. In the event of your not discharging liability as set out herein above the Bank / Secured Creditor may exercise any of the right conferred vide section 13(4) of SARFAESI Act while publishing the possession notice / auction notice, electronically or otherwise, as required under the SARFAESI Act, the Bank / Secured Creditor may also publish your photograph. Details are hereunder:-

Sr. No.	Name of Borrowers/Guarantors & Date of NPA	Demand Notice Date Amount Outstanding	Details of Immovable Property
1.	Mr. Abhishek Abhishek, Mrs. Babu Baby, Mr. Yashveer Singh, All At: H No 190, Khajoor Vaidi Gali No 2 Amberkar Basti Gonda Nagar, North East Delhi - 110053 A/c No. DL-BPR-ASHO/A000000219 Loan Accounts have been classified as a NPA on 05-12-2024	07-01-2025 Rs. 1640902/- as on 06-01-2025 + interest + Legal Charges	Flat No. UGF-04, Upper Ground Floor, Back LHS, having area 496 Sq. Feet, i.e. 45.99 Sq. Meters, built on Plot No. A-90, area measuring 200 sq. yards, i.e. 167.22 sq. meters, out of Kharsa No 348, situated at Rail Vihar Sekhri Awas Samiti Ltd. Habdast Village Sadullabad, Pargana and Tehsil, North, District Ghaziabad, Bound As: East: Vacant Plot, West: UGF-01 (M/G), North: Vacant Plot, South: Other Property, North: Plot No. 106
2.	Mr. Mukesh Kumar Sharma, Mrs. Shikha Sharma, Both At: H No B-1713, Gali No - 15 Near Gayatri Public School Surya Vihar Park-2 Sehalpur Sec-91 Faridabad Haryana -121013 A/c No. DL/DEL/DL/A000001912 Loan Accounts have been classified as a NPA on 05-12-2024	07-01-2025 Rs. 899242/- as on 06-01-2025 + interest + Legal Charges	Pvt Flat No. GF-3 (Back Side RH/F Flat) on Ground Floor without roof rights area measuring 40 sqyds Built Upon Plot No. A-94 area measuring 176.66 sqyds part of Kharsa No. 348 situated at Village Sadullabad Colony Known as Rail Vihar Sahkari Samiti Ltd, Pargana and Tehsil North and District Ghaziabad, Uttar Pradesh, Bound As: East: Plot No. A-95, West: Plot No. North: Rasta 30R Wide, South: Plot No. 106
3.	Mr. Chitavi Chitavi, Mr. Lalit Kumar Jha, Both At: H No 230 20 Onkar Nagar B Tri Nagar Near Block Era Public School Delhi - 110035 A/c No. DL/DEL/DL/A000001925 Loan Accounts have been classified as a NPA on 05-12-2024	07-01-2025 Rs. 1126259/- as on 06-01-2025 + interest + Legal Charges	Pvt Flat No. SF-4R (RHS Flat) without roof rights area measuring 350 sqft Built Upon Plot No. 58 and 59 Block-F area measuring 303 sqyds situated at Village Loni and Saidullabad Colony Known as DLF Ved Vihar, Tehsil Loni and District Ghaziabad, Uttar Pradesh, Bound As: East: Plot No. F-57, West: Plot No. F-60, North: Other Land, South: Road 18m Wide
4.	Mr. Manish Kumar Vaish, Mrs. Suchita Vaish, Both At: H N D 57 Gazipur Village Delhi - 110096 A/c No. DL/DL/DL/A000000665 Loan Accounts have been classified as a NPA on 05-12-2024	07-01-2025 Rs. 3322633/- as on 06-01-2025 + interest + Legal Charges	House No. D-57 (old-61/81) area measuring 75 sqm part of Kharsa No. 82 situated at Village Gazipur, Shahdara, Delhi-96, Bound As: East: Plot No. 106, West: GALLI, North: Property of Others, South: Property of Others
5.	Mr. Ankit Kumar, Mrs. Santosh Devi, Both At: House No C 57 Street No 3, Rahul Vihar Viji Nagar, Reliance Tower Ghaziabad, Uttar Pradesh - 201009 A/c No. DL/DEL/DL/A000001440 Loan Accounts have been classified as a NPA on 05-12-2024	07-01-2025 Rs. 983430/- as on 06-01-2025 + interest + Legal Charges	Freehold Residential Plot No. 33 measuring area 56 Sq. Yd. or say 46.82 Sq. Mt., Pertaining to Kharsa No. 176/M3, situated in Sarswati Vihar Village Akbarpur Bhrampur, Pragna Loni, Tehsil Distt. Ghaziabad, U.P. Bound As: East: Plot of Other, West: Road 15 ft. wide, North: Plot of Other, South: Plot of Other
6.	Mr. Mohammad Shahzad, Mrs. Sana Rehman, Both At: H No 424 Gali Mala Mahal, Jama Masjid Delhi - 110006 A/c No. DL/DL/DL/A000001529 Loan Accounts have been classified as a NPA on 05-12-2024	07-01-2025 Rs. 1523298/- as on 06-01-2025 + interest + Legal Charges	Freehold Residential Front Right Hand Side Second Floor Without Roof Right Measuring 500 Sq. Ft. or Say 46.45 Sq. Mt. Built On Plot No. A-50, Pertaining To Kharsa No-212 Situated In Village Sekhri Awas Samiti Ltd. Village Sadullabad Loni, Distt. Ghaziabad, Bound As: East: Other Property, West: Ghaziabad, North: Other Unit And Staircase, South: Entry Road
7.	Mr. Syed Faizan Hussain, Mr. Nazma Parveen, Both At: H No.54, Gali No-5, Near Bada Imam Bada, Rashid Mark, Krishna Nagar, East Delhi - 110051 A/c No. DL/DEL/DL/A000000793 Loan Accounts have been classified as a NPA on 05-12-2024	07-01-2025 Rs. 4933865/- as on 06-01-2025 + interest + Legal Charges	Free Hold Vacant Plot, Bearing No. 54, Land Area Measuring 90 Sq. Yards, out of Kharsa No. 26/3, situated at abadi of Village Khureji Khas, Illaqa Shahdara, Delhi Bound As: East: Gali 10ft. Wide, West: Road 25ft. Wide, North: Property Of Others, South: Road 20ft. Wide
8.	Mr. Ravi Kant Mudgal, Mrs. Rukmani Sharma, Mr. Saurobh Mudgal, All At: H No A 305 Street No 14, Bripan Delhi - 110094 A/c No. DL/DL/DL/A000000496 Loan Accounts have been classified as a NPA on 05-12-2024	07-01-2025 Rs. 2931784/- as on 06-01-2025 + interest + Legal Charges	Built up Property Land Area Measuring 75 Sq. Yards i.e. 62.70 Sq. Meter, Bearing Property No. A-305, out of Kharsa No. 1/35, situated in the Right of Concession under the Last Survey, Situated in Village: Zaidulabad, the abadi of Gali No. 14, Bripan, Wazirabad, Road, Illaqa: Shahdara, Delhi-110094 Bound As: East: Rasta 15 ft. Wide, West: Property Of Other, North: Property No. A-306, South: Part Of Other Property No. A-305
9.	Mr. Deepak Verma, Mrs. Saroj Verma, Mrs. Lata Verma, All At: 1 10598 4 Mohan Park, Mohan Park Naveen Shahdara - 110032 A/c No. DL/DL/DL/A000000698 Loan Accounts have been classified as a NPA on 05-12-2024	07-01-2025 Rs. 2443802/- as on 06-01-2025 + interest + Legal Charges	Property Bearing No. A-23, land area measuring 60 Sq. Yds., Out of Kharsa No. 344, situated at Mohan Park, in the area of Village - Udhyan Pur, Illaqa - Shahdara, Delhi - 110032 Bound As: East: Road 16 ft. wide, West: Other Property, North: Property of Others, South: Property of Others
10.	Mr. Deepak Jain, Mrs. Shakuntala Devi, Both At: X-15244 A, ST, No.6C, BRAHMPUR, DELHI-110053 A/c No. DL/GRN/PRCA/A000000135 Loan Accounts have been classified as a NPA on 05-12-2024	07-01-2025 Rs. 1562971/- as on 06-01-2025 + interest + Legal Charges	Residential Freehold Flat No. FF-03, First Floor (RHS), area measuring 72.22 Sq. Yards, i.e. 64.59 Sq. Meters, built on Plot No. 93, Block A, situated in area of Block-A, Village Loni and Saidullabad, Ghaziabad, U.P. Bound As: East: 9 Meter Wide, West: A-90, North: 9 Meter Wide, South: A-92
11.	Mr. Shubham Jain, Mr. Anupam Jain, Both At: C-2 First Floor Anada Mughad Pratap Nagar Gulabi Bagh, Delhi - 110007 A/c No. DL/GRN/PRCA/A000000074 Loan Accounts have been classified as a NPA on 05-12-2024	07-01-2025 Rs. 1657348/- as on 06-01-2025 + interest + Legal Charges	Flat No UGF-02, Upper Ground Floor (Front Left Side), area measuring area- 513 sq. ft, built on residential Plot No. D-99, land area measuring 115 sq. yards, i.e. 96.15 sq. meters, out of Kharsa No. 210/2, situated at SLF Ved Vihar, Habdast Village Sadullabad, Pargana & Tehsil Loni, District Ghaziabad, U.P. Bound As: East: Vacant Plot, West: Flat UGF-1/Road 12 meter wide, North: Road 15ft wide, South: Vacant Plot
12.	Mr. Neha Sharma, Mr. Yogender Kishore Sharma, Mrs. Usha Sharma, All At: Plot No-C-1025 DLF Ankur Vihar Loni Ghaziabad, Uttar Pradesh-201102 A/c No. DL/GRN/PRCA/A000000075 Loan Accounts have been classified as a NPA on 05-12-2024	07-01-2025 Rs. 1536975/- as on 06-01-2025 + interest + Legal Charges	Flat No. GF-2, (Ground Floor) area measuring 450 sq. ft, built on Residential Plot No. C-1025, plot land area measuring 168 sq. meters, situated at DLF Ankur Vihar, Habdast Village Sadullabad, Pargana & Tehsil Loni, District Ghaziabad, U.P. Bound As: East: Flat No. GF-3, West: Other Property, North: Other Property, South: GF-1
13.	Ms. Anuradha Anuradha, Mr. Chandner Bhushan, Both At: B-35 Gali Sarai, Dhameshla, Shalimar Village North West Delhi-110088 A/c No. DL/GRN/PRCA/A000000105 Loan Accounts have been classified as a NPA on 05-12-2024	07-01-2025 Rs. 1981783/- as on 06-01-2025 + interest + Legal Charges	Flat No. GF-01, Ground Floor, Front side portion, area measuring 603 sq. ft, i.e. 56.02 sq. meters, built on Plot No. 71, area measuring 200 sq. yards, i.e. 167.22 sq. meters, out of Kharsa No. 223, Block-B, situated at Residential Colony Rail Vihar Habdast Village Sadullabad, Pargana and Tehsil Loni, District Ghaziabad, U.P. Bound As: East: Vacant Plot, West: Plot No. B-70, North: Road 30ft, South: Others Flat/Other Plot
14.	Mr. Mohd Aleem, Mrs. Mummi Begam, Both At: 440 GF Basti Tokia Kala, Kirti Nagar, Sec-12, Mayapuri, Delhi-110022 A/c No. DL/GRN/PRCA/A000000228 Loan Accounts have been classified as a NPA on 05-12-2024	07-01-2025 Rs. 1565177/- as on 06-01-2025 + interest + Legal Charges	Flat No. GF-03, Ground Floor (Rear Right Side) area measuring 540 Sq. Ft., i.e. 50.17 Sq. Meter, built on Residential Plot No. D-1, area measuring 500 Sq. Meters, West Side of DLF Ankur Vihar Habdast Village Sadullabad Pargana Tehsil Loni, Distt Ghaziabad U.P. Bound As: East: Entry of Flat/Parking/Road, West: Other Property, North: Other Property, South: Flat No. GF-02
15.	Mr. Manjeet Singh, Mrs. Neha Singh, Both At: C-67 Gali No-1, Mukund Vihar, Karawal Nagar Parashar Wali Gali Delhi - 110094 A/c No. DL/GRN/PRCA/A000000136 Loan Accounts have been classified as a NPA on 05-12-2024	07-01-2025 Rs. 1158299/- as on 06-01-2025 + interest + Legal Charges	Flat No. UGF-04, on Upper Ground Floor, (Rear Right Side), area measuring 360 Sq. Ft., i.e. 40.83 Sq. Yards, i.e. 33.44 Sq. Meters, Built on Plot No. B-6/Block-B, total area measuring 168 Sq. Meters, situated at DLF, Ankur Vihar, Habdast Village Sadullabad, Pargana & Tehsil Loni, District Ghaziabad, U.P. Bound As: East: Flat No. UGF-01/Road, West: Other Property, North: Vacant Plot, South: Entry of Flat/Flat No. UGF-03
16.	Mr. Asif Iqbal, Mrs. Afsana Iqbal, Both At: C-115 C Block Gauri Sanker, Enclave Prem Nagar 3 Kirti Sateem Nagar North West Delhi-110086 A/c No. DL/GRN/PRCA/A000000202 Loan Accounts have been classified as a NPA on 05-12-2024	07-01-2025 Rs. 1021825/- as on 06-01-2025 + interest + Legal Charges	Flat No. GF-03, Ground Floor (Rear Left Side), built on Residential Plot No. A-11, covered area measuring 400 Sq. Ft. i.e. 37.1 Sq. Meters, out of Kharsa No. 392, situated at "S.L.F. Ved Vihar", in the Revenue Estate of Village Sadullabad, Pargana Loni, Tehsil and Distt Ghaziabad, Bound As: East: Flat No. GF-01/Road, West: Other Property, North: Entry of Flat/Stairs/Flat No. GF-02, South: Other Property
17.	Mr. Princi Chauhan, Mrs. Rama Devi, Both At: B-13228 Bripan Main Buzzer, Baddli Wali Gali Delhi- 110094 A/c No. DL/GRN/PRCA/A000000230 Loan Accounts have been classified as a NPA on 05-12-2024	07-01-2025 Rs. 936533/- as on 06-01-2025 + interest + Legal Charges	Flat No. GF-03, built up Residential Plot No. B-39 & 40, situated in Residential Colony "Ruby Enclave" Habdast Village Sadullabad, Pargana Loni, Tehsil and Distt Ghaziabad, Pragna, Jalandhar, Near Hanuman Mandir, Pargana & Tehsil Loni, District Ghaziabad, U.P. Bound As: East: Plot No. 11, West: Plot No. 12, North: SF-02/Road, North: Road 16ft. Wide, South: Other Property
18.	Ms. Urmila Urmila, Mr. Rahul Gupta, Mr. Prem Chand Gupta, Both At: Ward No - 1, Anjali Vihar Loni, Dehat Ghaziabad, Uttar Pradesh- 201102 A/c No. DL/GRN/PRCA/A000000242 Loan Accounts have been classified as a NPA on 05-12-2024	07-01-2025 Rs. 1571667/- as on 06-01-2025 + interest + Legal Charges	Residential Flat No. GF-01, Right Hand Side, Rear Side on Ground Floor, built on Property, bearing PlotNo. B-2, total plot area measuring 400 Sq. Yards i.e. 334.44 Sq. Meters, out of Kharsa No. 234, situated in the Residential Colony Rail Vihar Sekhri Awas Samiti Limited, in the Revenue Estate of Village Sadullabad, Pargana and Tehsil Loni, Dist. Ghaziabad, U.P. Bound As: East: Road, West: Other Property, North: Other Property, South: GF-4 Entry
19.	Mr. Deepak Deepak, Mrs. Madhu Madhu, Mr. Vikas Vikas, All At: House No-399 T-2 Sec-4, Govt Qtrs Tempur North West Delhi-110054 A/c No. DL/GRN/PRCA/A000000258 Loan Accounts have been classified as a NPA on 05-12-2024	07-01-2025 Rs. 1712089/- as on 06-01-2025 + interest + Legal Charges	Flat No. GF-04, Ground Floor, Rear Left Side, area measuring 540 Sq. Ft. i.e. 50.17 Sq. Meters, Built on Residential Plot No. B-44, area measuring 200 Sq. Yards i.e. 167.22 Sq. Meters, situated in Block-B, "Ganga Vihar", in the Revenue Estate of Village Sadullabad, Pargana and Tehsil Loni, Dist. Ghaziabad, U.P. Bound As: East: Entry of Flat/Parking Road, West: Service Lane 10 Ft. North: Flat No. GF-03, South: Vacant Plot
20.	Mr. Uma Chand, Mrs. Shashi Shashi, Both At: A 269 Gali No 16A4, Block Sonia Vihar, Delhi-110094 A/c No. DL/GRN/PRCA/A000000310 Loan Accounts have been classified as a NPA on 05-12-2024	07-01-2025 Rs. 1032212/- as on 06-01-2025 + interest + Legal Charges	Flat No. GF-02, on Ground Floor, Rear LHS, area measuring 360 Sq. Ft., built on Residential Plot No. B-173, total area measuring 200 Sq. Yards, Part of Block-B, situated at Rail Vihar Sekhri Awas Samiti Ltd. Habdast Village Sadullabad Pargana, Tehsil Loni, Distt Ghaziabad U.P. Bound As: East: Plot No. B-74, West: Plot No. B-72, North: Parking/Road 30 Ft. Wide, South: Other Plot.
21.	Mr. VIJAY VIKRAM SINGH, Mrs. SAPANA SINGH, Both At: RAJAKIJI VILLAGE AF SOUTH WEST NEAR GIRLS PRIMARY GOVT SCHOOL DELHI- 110038 A/c No. DL/GRN/PRCA/A000000322 Loan Accounts have been classified as a NPA on 05-12-2024	07-01-2025 Rs. 1641355/- as on 06-01-2025 + interest + Legal Charges	Flat No. UGF-03, On Upper Ground Floor, Rear RHS, Area measuring 496 Sq. Ft. i.e. 45.99 Sq. Meters, Built On Residential Plot No. 122, Area Measuring 243 Sq. Yards i.e. 203.17 Sq. Meters, Bearing Kharsa No. 280, Situated In The Residential Colony "Akash Vihar" (enclave) in the revenue estate of Village Sadullabad, Pargana and Tehsil Loni, Distt. Ghaziabad, U.P. Bound As: East: Flat No. UGF-2/Road, West: Agricultural Land, North: Plot No. 121, South: Flat No. UGF-4/Plot No. 123
22.	Mr. Yash Pal, Mrs. Chhaya Chhaya, Both At: B 101/10 Karawal Nagar, Gokul Pur North East Delhi - 110094 A/c No. DL/GRN/PRCA/A000000327 Loan Accounts have been classified as a NPA on 05-12-2024	07-01-2025 Rs. 1795243/- as on 06-01-2025 + interest + Legal Charges	Description of the Property: Flat No. G.F-06, on Ground Floor, Rear LHS, area measuring 630 Sq. Ft., built on Freehold Property Bearing Plot No. D-823, area measuring 359.74 Sq. Yards, situated at D.L.F. Ankur Vihar, in the Revenue Estate of Village Loni, Pargana Loni, Tehsil and Distt. Ghaziabad, U.P.
23.	Mr. Anand Chaudhary, Mrs. Krishna Chaudhary, Both At: House No 317 Meenu Road, Khushna Nagar, Ghaziabad Uttar Pradesh-201001 A/c No. DL/GRN/PRCA/A000000369 Loan Accounts have been classified as a NPA on 05-12-2024	07-01-2025 Rs. 906892/- as on 06-01-2025 + interest + Legal Charges	Freehold Residential Plot No. 63 measuring 120 Sq. Yd. or Say 100.33 Sq. Mt., pertaining to kharsa no. 152 & 153, situated in Sakulam Phase-II, Village Mehmojudpur, Pragna, Jalandhar, Tehsil Adliat, Ghaziabad, Bound As: East: Road 22 Ft. Wide, West: Plot of Kunti Devi/ Vacant Plot, North: Other Property, South: Road 20 Ft.
24.	Ms. Anita Devi, Mrs. Akshay Saini, Both At: C 216/40 Gali 11 Sher Pur, Chowk Soniya Vihar Delhi - 110094 A/c No. DL/DL/DL/A000000174 Loan Accounts have been classified as a NPA on 05-12-2024	07-01-2025 Rs. 1014092/- as on 06-01-2025 + interest + Legal Charges	Freehold Residential Part of Plot no. 90 measuring 25 Sq. Yd. or Say 20.90 Sq. Mt., Pertaining to kharsa no. 374, situated in Sarai Kunj Colony, Village Banthala, Pragna & Tehsil Loni, Bound As: East: Gali 08ft Wide, West: Vacant Plot, North: Vacant Plot, South: Vacant Plot
25.	Mr. Sourabh Saxena, Mrs. Sania Saxena, Both At: H No B-157 Karawal Nagar, Kowal Nagar Delhi - 110094 A/c No. DL/DL/DL/A000000336 Loan Accounts have been classified as a NPA on 05-12-2024	07-01-2025 Rs. 2485666/- as on 06-01-2025 + interest + Legal Charges	Residential House bearing Plot No. 24-D, area measuring 40 Sq. Yards i.e. 33.44 Sq. Meters, out of Kharsa No. 391, Mt. situated in Block-D, Indrapuri, in the Revenue Estate of Village Dharti Khurd, ward No. 85, Nagar Palika Parishad Loni, Pargana and Tehsil Loni, Dist. Ghaziabad, Bound As: East: Other Plot, West: Other Plot, North: Road 10 Ft. Wide, South: Other Plot.
26.	Mr. Aslam Aslam, Mrs. Roohi Roshana, Mrs. Mumtaz, All At: Gali Market, Loni, North Dehat, Ghaziabad Uttar Pradesh - 201102 A/c No. DL/DM/VMH/R/A000000088 Loan Accounts have been classified as a NPA on 05-12-2024	07-01-2025 Rs. 2086959/- as on 06-01-2025 + interest + Legal Charges	Property area measuring 100 sqyds part of Kharsa No. 3455, 3456, 3459 and 3460 situated at Village Loni (Outside of DLF Ankur Vihar) Pargana Loni and District Ghaziabad, Uttar Pradesh Bound As: East: Other Plot, West: Rasta 15ft Wide, North: Other Plot, South: Other Plot.
27.	Mr. Rajbir Singh, Mr. Gaurav Gaurav, Mrs. Amresh Amresh, All At: D-188, Street No-5/5, Ganga Vihar, Gokul Pur, North East Delhi-110094 A/c No. DL/DM/RK/PR/A000000260 Loan Accounts have been classified as a NPA on 05-12-2024	07-01-2025 Rs. 1499465/- as on 06-01-2025 + interest + Legal Charges	Plot No. 18-88 (old-37) area measuring 25 sqyds part of Kharsa No. 98, situated at Village Gokulpur in the Abadi of DLF Ankur Vihar, Gali No. 5/5, Ganga Vihar, Illaqa Shahdara, New Delhi-110094 Bound As: East: Property of Renu Sharma, West: Gali 15ft Wide, North: Property of Others, South: Property of Neha
28.	Mr. Devender Singh Tomer, Mr. Kavita Devi, Mrs. Sheelendra Singh, All At: 202 Gali No 4 New Best San Vihar Deendehra Ghaziabad -201001 A/c No. DL/DM/R/MDL/A000000082 Loan Accounts have been classified as a NPA on 05-12-2024	07-01-2025 Rs. 480304/- as on 06-01-2025 + interest + Legal Charges	Part of Plot area measuring 50 Sq. Yds. i.e. 41.86 Sq. Meters, consisting of 30 Sq. Yards, situated in San Vihar Pargana Loni, District Ghaziabad, Bound As: East: Property of Ravindra Kumar & Other, West: Remaining Part Of Plot, North: Road 10 Ft. Wide, South: Kheol/Guru Dutt.
29.	Mr. Shouraj Mahaveer Singh, Mrs. Somvati Somvati, Mr. Akshay Shouraj, All At: 154 Gali No 3 Vikang Colony Nandgram Ghaziabad Uttar Pradesh-201001 A/c No. DL/DM/R/MDL/A000000092 Loan Accounts have been classified as a NPA on 05-12-2024	07-01-2025 Rs. 1013083/- as on 06-01-2025 + interest + Legal Charges	Freehold Residential Plot No. 4d measuring area 50 sq. yd, falling under Kharsa No. 166 situated at "Vikang Colony", Village Siani, Pargana Loni Tehsil & Distt. Ghaziabad (U.P.) Bound As: East: Plot of Gyandhara, West: 25 Ft. Wide Road, North: Plot No. 05, South: Plot No. 03.
30.	Mr. Mohd Sharukh Mehdi Anif, Mr. Aqib Khan, Mr. Anjuma Ara, All At: Plot No-614, Khanna Nagar, Loni Dehat Ghaziabad Uttar Pradesh-201102 A/c No. DL/DM/R/MDL/A000000437 Loan Accounts have been classified as a NPA on 05-12-2024	07-01-2025 Rs. 3228444/- as on 06-01-2025 + interest + Legal Charges	Freehold Residential Part of Plot no. 5 measuring 89 Sq. Yd. or say 74.41 Sq. Mt., situated in Awasiya Colony Tyagi Market, Village Loni Pragna Loni Tehsil & Dist. Ghaziabad, Bound As: East: Property H-6, West: Entry/40 Ft Wide Road, North: Part Of Property, South: 12 Ft Wide Gali
31.	Mrs. SONI SONI, Mr. CHHOTU LAL, Both At: POOJA COLONY LONI KHANPUR/RAJTI Uttar Pradesh -201102 A/c No. DL/DM/R/MDL/A000000740 Loan Accounts have been classified as a NPA on 05-12-2024	07-01-2025 Rs. 406707/- as on 06-01-2025 + interest + Legal Charges	Freehold Residential Part of Plot No. 72 Measuring 25 Sq. Yd. Or Say 20.90 Sq. Mt. Pertaining To Kharsa No-246, Situated In Village Pawisadapur Loni Ghaziabad, Bound As: East: Road 10 Ft Wide, West: Plot Of Other, North: Plot Of Other, South: Plot Of Other

Sr. No.	Name of Borrowers/Guarantors & Date of NPA	Demand Notice Date Amount Outstanding	Details of Immovable Property
32.	Mr. Surjeet Singh, Mrs. Annu Chauhan, Both At: 331/8-A, First Floor, Ragah Colony Street No-1 Gandhi Nagar, Delhi-110031 A/c No. DL/DM/GM/PR/A000000015 Loan Accounts have been classified as a NPA on 05-12-2024	07-01-2025 Rs. 1722271/- as on 06-01-2025 + interest + Legal Charges	Flat No. 4 (Back RHS Side) on Ground Floor without roof rights area measuring 800 sqft Built Upon PlotNo. C-83 area measuring 209 sqmt situated at Village Sadullabad Colony DLF Ankur Vihar, Pargana Loni and Tehsil Loni and District Ghaziabad, Uttar Pradesh Bound As: East: Plot No. C-84, West: Plot No. C-82, North: Road 9mt Wide, South: Plot No. C-92
33.	Mr. Md Irfan, Mrs. Israt Israt, Mr. Suhail Suhail, All At: H. No-93/A, Veer Abad, Hameed Colony, Ghaziabad, Uttar Pradesh-201003 A/c No. DL/MTG/NTNG/A000000492 Loan Accounts have been classified as a NPA on 05-12-2024	07-01-2025 Rs. 1467375/- as on 06-01-2025 + interest + Legal Charges	House no. 93/A, land measuring 50 Sq. Yards, kharsa no. 305 situated in the area of village Mirzapur Pargana Loni, Distt. Ghaziabad, U.P. Bound As: East: Road 10 ft. wide, West: House of Samim, North: Road 12 ft. wide, South: House of Samim
34.	Mr. Pawan Gandhi, Mrs. Reeta Reeta, Both At: 14 Old Geeta Colony Hdfc Bank Ann New Delhi - 110031 A/c No. DL/MTG/NTNG/A000000009 Loan Accounts have been classified as a NPA on 05-12-2024	07-01-2025 Rs. 2652664/- as on 06-01-2025 + interest + Legal Charges	Entire Third Floor with roof rights, built up Property Bearing No. 20, known as 30-A land area measuring 50 Sq. Yds. i.e. 41.86 Sq. Mtrs., having its covered area measuring 209.02 Sq. Mtrs. Out of Kharsa No. 3/30, Situated in the abadi of Radhey Puri Extn-2, in the area of Village Khureji Khas, Illaqa Shahdara, Delhi-110051.
35.	Mr. Kall Charan, Mrs. Kusum Lata, Both At: House No. A-129, A Block, Disha Colony, New Seemapur, East Delhi-110095 A/c No. DL/NCU/GHAU/A000000080 Loan Accounts have been classified as a NPA on 05-12-2024	07-01-2025 Rs. 1473792/- as on 06-01-2025 + interest + Legal Charges	Freehold Residential Flat Nolg-01 Constructed On Property Bearing No. A- 129 Having Flat Area Measuring 200 Sq Yds Or Say 167.22 Sq. Mtr Only Situated At Dihad Extn. No.1, Pertaining To Kharsa No. 1076/5/140 Of Revenue Village Jhimli Tahipur Illaqa Shahdara, Delhi-110095. Bound As: East: Plot No. A-130, West: Plot No. A-128, North: Service Lane, South: Road
36.	Mr. Rahul Jogendra Tyagi, Mrs. Anjali Tyagi, Both At: 523, Dhara Wali Gali Village Sahibabad, i.e. Sahibabad Ghaziabad, Uttar Pradesh - 201010 A/c No. DL/NCU/GHAU/A000001416 Loan Accounts have been classified as a NPA on 05-12-2024	07-01-2025 Rs. 1338906/- as on 06-01-2025 + interest + Legal Charges	Freehold Residential Plot No. 50, built on Plot area measuring 50 sq. yd. (41.80) falling under Kharsa No. 367/M1 situated at Village Sahibabad Pargana Loni Tehsil & Distt. Ghaziabad (U.P.) Bound As: East: Other Property, West: Property Of Jagmohan, North: Property Of Mangaraj, South: 10 Ft. Wide Road
37.	Mr. Poonam Sharma, Mr. Pranav Saraswat, Both At: F-160/s-2, 2nd Floor, Back Side, Disha Colony, Jhimli, East Delhi-110095 A/c No. DL/NCU/GHAU/A000001602 Loan Accounts have been classified as a NPA on 05-12-		

